

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-525**  
IB-823/ND/2020

**IN THE MATTER OF:**

MOHAN LAL GOEL

Vs.

National Skill Development Corporation

....Applicant

.....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 14.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Rohit Aggarwal

**ORDER**

Ld. Counsel for the respondent submitted that he has already filed the reply on 14.10.2020 but the same is not on the record, so, he is requested to share the diary number with the Court Officer, thereafter, the Registry is directed to place it on the record before the next date of hearing.

Since, the pleadings are complete, list this matter for final hearing on **12.02.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**